

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

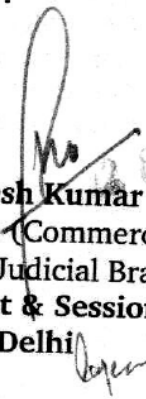
No. F.5 (1)/2025/ 44579-44619

Dated, Delhi the 26 AUG 2025

Sub:- Appointment of Sh. Mohinder Virat, DHJS, as Special Secretary (LJ&LA), Department of law, Justice & Legislative Affairs, Govt. Of NCT of Delhi, on deputation basis.

Copy forwarded for information and necessary action to:-

1. The Officer In-charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Branch, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari Courts, Delhi.
3. The A.OJs (Judl) Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The 'LAYERS' Section, for uploading on 'LAYERS'.


(Mukesh Kumar Gupta)
District Judge (Commercial Court)/07
Officer In-charge, Judicial Branch (Central)
For Principal District & Sessions Judge (HQs),
Delhi

590
23-08-25

HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503

No. _____ /DHC/GAZ.-IIB/G.8/LJ&LA/2025

OUT-AT-ONCE

Dated:

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To,

The Principal District & Sessions Judge
-cum-Spl.Judge (PC Act)(CBI),
Rouse Avenue Courts Complex,
New Delhi.



Sub.: Appointment of Mr.Mohinder Virat, DHJS, as Special Secretary (LJ&LA), Department of Law, Justice & Legislative Affairs, Govt. of NCT of Delhi, on deputation basis.

Sir,

I am directed to forward herewith a copy of Order No.F.20(35)/97-GAD/Pt.file-II/7942-7949 dated 20.08.2025 (copy enclosed) received from the Principal Secretary (Law, Justice & L.A.), Govt. of NCT of Delhi, on the above subject and to request you to relieve Mr.Mohinder Virat, an officer of Delhi Higher Judicial Service, with immediate effect, so as to enable him to join as Special Secretary (LJ&LA), Department of Law, Justice & Legislative Affairs, Govt. of NCT of Delhi, on deputation basis.

Yours sincerely,

sd/-

(Amit Narayan Bharthuar)
Deputy Registrar (Gaz.-IIB)
for Registrar General

Dated: 22/8/25

Encl.: As above

Endst. No. 4740-43 /DHC/GAZ.-IIB/G-8/LJ&LA/2025

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.
2. The Principal Secretary (Law, Justice & L.A.), Govt. of NCT of Delhi, Department of Law, Justice & Legislative Affairs, 8th Level, C-Wing, Delhi Secretariat, I.P.Estate, New Delhi-110002.
3. The Joint Registrar (Gaz.-IA), High Court of Delhi, New Delhi.
4. The Joint Registrar (Gaz.-IB), High Court of Delhi, New Delhi.

Shiv Kumar

(Shiv Kumar)
Assistant Registrar (Gaz.-IIB)

OTC (Judl. Br.)
22/08/2025

R. Desai (HCU)